

Statement

Names of district headquarters in Rajasthan where the facility of automatic exchange is not available

1. Banswara
2. Barmer
3. Bundi
4. Dungarpur
5. Jaisalmer
6. Jalore
7. Jhalwar
8. Jhunjhunu
9. Sawai Madhopur
10. Sirohi
11. Tonk

Setting up of Automatic Telephone Exchanges in Bihar

190. SHRI VIJOY KUMAR YADAV : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number and names of cities in Bihar where arrangements are being made for setting up of automatic telephone exchanges;

(b) whether a new building has already been constructed in Bihar Sharif for the said purpose but the work relating to installation of equipment for an automatic telephone exchange in this building has not been started so far; and

(c) the time by which such exchanges will start functioning in Bihar Sharif and other cities where arrangements for this purpose are being made ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Arrangements are being made to set up 8 automatic exchanges in Bihar at Bhagal-

pur, Hajipur, Madhubani, Purnea, Nawada, Dumka, Kishanganj and Giridih.

(b) The work of construction of new building is not yet complete. The equipment for installation has also not yet been received.

(c) Subject to availability of Stores automatic exchanges at Bihar Sharif and other cities are planned to be completed by 1987-88.

[English]

Lok Adalats and Family Courts in Orissa

191. SHRI PRAKASH V. PATIL : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of "Lok Adalat" held in Orissa during 1986 and the number of cases disposed of;

(b) whether there is any proposal to hold such courts particularly in district headquarters so that people with limited means can get quick justice; and

(c) the progress made in setting up family courts in Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) and (b). According to the information furnished by the Committee for Implementing Legal Aid Schemes :

5 Lok Adalat have so far been held in Orissa and 346 cases were disposed of.

The Orissa Legal Aid and Advice Board have decided to hold one Lok Adalat every week in some part of the State.

(c) No family Court has so far been set up in the State of Orissa. The Government of India is pursuing the matter with the State Government.

Refining a Capacity of Imported Edible Oil

192. SHRI PRAKASH V. PATIL

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the Union Government after refining imported edible oil, pack it in their own factories and supply to Public Distribution system channels;

(b) if so, the present refining and tinning capacity available and to what extent requirements of the metropolitan towns are being met;

(c) whether Government propose to substantially increase the capacity; and

(d) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) Some portion of imported edible oil is got refined and tinned by the State Trading Corporation, the canalising agency for imports of edible oils, for distribution through the public distribution system. State Trading Corporation arranges refining of imported crude edible oil and its tinning with units of Central and State Governments and cooperative units. An exception has been made in the case of West Bengal where refining is also being done by refining units in the private sector.

(b) The details of the refining and tinning capacity (in metric tonnes per month) offered to State Trading Corporation are given below :

In Metric Tonnes	
Refining capacity per Month	
1	2
A. Public Sector (Central Government)	
1. Hindustan Vegetable Oils Corporation (Bombay, Kanpur, Delhi and Amritsar)	10,000
2. Modern Food	500

1	2
B. State Governments	
1. West Bengal Essential Commodities Supply Corporation	1,000
C. Cooperative Units	
1. Stafed	300
D. Private Units at Calcutta	3,000
Total	14,800

The allocations of imported edible oils for distribution through PDS are made for the States as a whole and not specifically for metropolitan towns.

(c) and (d). Hindustan Vegetable Oils Corporation Ltd., a Central Government undertaking, is shortly going to have additional refining capacity of 100 tonnes per day.

Impact of Imported Edible Oil in holding Price Line

193. SHRI PRAKASH V. PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that imported edible oil supplied to States plays an important part in holding the price line;

(b) if so, whether any assessment has been made as to what extent this has been really effective in containing prices within reasonable limits and if so, the details thereof for the last three years; and

(c) whether Government propose to set up an organisation which will procure indigenous edible oil and supply it to States to ensure that the fluctuation in price is kept to the minimum and if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) Yes, Sir.

(b) While no specific survey in this regard has been made, the supply of imported edible oils keeps the prices of indigenous edible oils in check.

(c) There is no such proposal at present under the consideration of the Central Government.

Disposal of Damaged Wheat

194. SHRI PRAKASH V. PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether a substantial quality of wheat gets damaged while in storage;

(b) if so, the quality of wheat declared damaged during 1983, 1984 and 1985, separately;

(c) how it is disposed of;

(d) whether Government propose giving this wheat to State Governments for issue to farms as a support measures to famine relief to cattle at a specially subsidised rate; and

(e) if so, the action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) and (b). No, Sir. However, the quantity of wheat stocks declared damaged during the last three years are given below :

Period	Average stock holding of wheat by FCI (lakh tons)	Quantity of wheat transferred from sound to damaged account (lakh tons)	%age of damages to average stock holding
1982-83	52.31	0.20	0.38
1983-84	78.02	0.26	0.33
1984-85	109.40	0.26	0.24

(c) Damaged stock of wheat are used for animal feed, industrial purposes, manure or dumping, depending upon the extent of damage. They are offered to the State Governments in the first instance, and then to approved parties.

(d) and (e). No such proposals is under consideration of the Government.

[*Translation*]

Setting up of Telephone Exchanges in Bihar

195. SHRI KALI PRASAD PANDEY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone exchanges under construction in Bihar Telephone Circle during the current year and the amount allocated therefor;

(b) the number of exchanges likely to be completed by March, 1987 the number of telephone connection to be provided from each of them and the number of persons in this area who will remain in the waiting list for telephone connections thereafter; and

(c) the number of other telephone exchanges being set up in Bihar which will start functioning in the next financial year ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) The number of telephone exchanges to be installed in replacement of existing manual exchanges in Bihar Circle during 1986-87 is 8. The amount allocated is approx 3.5 crores.

(b) One MAX-I exchange of 2000 lines is expected to be completed by March, 87, replacing the manual exchange. The number of persons who will remain in the waiting list for telephone connections is 350.

(c) 7 exchanges are planned to be set up in the next year. In additional 15 MAX-III type exchanges are planned under liberalised policy.

[English]

Persons Recruited in ONGC

196. SHRI SYED SHAHABUDDIN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) number of persons directly recruited by the Oil and Natural Gas Commission during 1985-86 and 1986-87 for Group 'A' posts;

(b) break up of the above by designation and grade;

(c) the method and scheme of selection;

(d) whether the merit list was prepared on the basis of the interview alone or the combined performance in the written test and the interview; and

(e) whether the marks obtained by the candidates selected or otherwise in the written test and the interview were supplied to them on demand?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) and (b). 32 persons have been directly recruited between 1.4.1986 and 23.10.1986 for group 'A' posts in Oil and Natural Gas Commission (ONGC).

Information regarding 1985-86 is being collected.

The details for 1986-87 are given below.

Pay scale/designation	Persons employed
Rs. 2700-3500 Chief Engineer (P)	1
Rs. 2400-3200 Joint Manager	1
Rs. 1130-2400	
1. Geophysicist	4
2. Chemist	1
3. Programmer	7
4. Administrative Officer	3
5. Assistant Legal Adviser	1
6. Medical Officer	1
7. Medical Officer (Homoeo)	1
8. Stores and Purchase Officer	2
9. Transport Officer	3
10. Driller (Drilling)	3
11. Assistance Director (Res)	4
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	32
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(c) In the following four ways :

(i) Through open advertisements.

(ii) Selection from amongst the foreign based Indian Nationals.

(iii) Selection from amongst the Ex-service officers sponsored by Defence Organisations.

- (iv) Selection from amongst the departmental employees.

(d) For the posts involving written test and interview, the merit list is prepared on the basis of combined performance. For the posts involving selection by interview alone, the merit list is prepared on the basis of overall appraisal of the candidate by the selection Committee taking into account the candidate's academic qualifications, past experience and performance at the interview.

(e) The proceedings of selection being confidential, marks obtained by the candidates are not communicated.

Power Supply from Chukha Project in Bhutan

197. SHRI SYED SHAHABUDDIN : Will the Minister of ENERGY be pleased to state :

(a) whether power supply has become available from Chukha Project in Bhutan;

(b) if so, the quantity available at present;

(c) the distribution of available power among various States; and

(d) the reason for Bihar not receiving adequate share ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (d). Power generation at the Chukha Project in Bhutan (4 × 84 MW) has not yet commenced on a sustained basis. Unit No. I of the project

was synchronized with the grid on 7th September, 1986 and a shut-down was taken on 17th October, 1986. Distribution of power from the project would take place after the unit goes into regular operation.

Improvement in Utilisation of Installed Generation Capacity

198. SHRI SYED SHAHABUDDIN : Will the Minister of ENERGY be pleased to state :

(a) the names of States/Union Territories which have shown improvement in utilisation of installed generation capacity during the first six months of 1986-87 as compared to the comparable period during 1985-86;

(b) the maximum and minimum utilisation rate during the two periods; and

(c) whether a plant-by-plant review has been undertaken in order to raise the capacity utilisation of the plants particularly of those lagging behind in power generation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). State Electricity Boards/Organisations who have shown improvement in thermal plant load factor during April-September 1986 compared to the same period last year together with average, maximum and minimum plant load factor are indicated in the statement given below.

(c). Yes, Sir.

Statement

Plant load factor of State Electricity Boards/Organisations who have shown improvements during first six months this year compared to same period last year

Board/Organisation	P.L.F. (%) during April-September					
	1986-87			1985-86		
	Average	Max.	Min.	Average	Max.	Min.
1. DESU	71.3	74.7	63.9	61.7	64.9	54.7
2. UPSEB	36.7	48.1	27.2	35.2	43.6	24.2
3. APSEB	65.9	76.1	53.2	62.1	72.4	46.7
4. TNEB	66.3	82.9	44.1	51.1	57.7	43.5
5. WBSEB	44.3	50.1	36.0	42.0	47.7	37.6
6. D.P.L.	24.9	31.7	18.3	23.9	28.3	21.1
7. NTPC	69.1	76.2	63.1	57.6	62.3	50.2
8. Trombay	66.7	70.9	62.7	52.2	59.8	28.3
9. CESC	58.3	60.3	55.0	55.8	57.6	52.6

Opening of New Post Offices in Bihar

199. SHRI SYED SHAHABUDDIN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the programmes for opening new Post Offices during 1986-87 and for upgrading existing post offices has been finalised;

(b) if so, the number of new post offices to be opened in each State; and

(c) the location of the proposed new Post Offices in Bihar ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) At present, there is a ban on creation of new posts. There is, therefore, no programme for opening of new post offices in Bihar or other Circles during 1986-87. There is also no programme of upgradation of existing

Post Offices. However, it is proposed to convert 45 extra departmental sub offices into branch post offices in the Circle during 1986-87.

(b) and (c). The question does not arise in view of reply to part (a) of the Question.

Stock of Foodgrains with F.C.I. and other States

200. SHRI BIRINDER SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total stock of foodgrains in the country as on 30 September, 1986;

(b) the stock position of Food Corporation of India and the State Governments, State-wise; and

(c) whether the Food Corporation of India or the State Governments make distribution of the stock to other States ?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD AND CIVIL
SUPPLIES (SHRI GHULAM NABI AZAD):

(a) Total stocks of foodgrains with the Food Corporation of India and other public agencies, as on 30th September, 1986, are estimated at 23.68 million tonnes.

(b) A statement indicating State-wise position of foodgrains stocks with Food

Corporation of India and Public agencies, as on 30-9-1986, is given below.

(c) The stocks held in the Central Pool are released to the various States/Union Territories against the allocations issued by the Government of India.

Statement

Statement indicating estimated stocks of foodgrains with Food Corporation of India and public agencies as on 30-9-1986

(In 000 tonnes)

States/UTs	Rice	Wheat	Coarse Grains	Total
1	2	3	4	5
Andhra Pradesh £	182.2	463.9	—	645.8
Assam	71.9	37.5	—	109.4
Bihar	156.2	250.4	—	406.6
Gujarat	73.7	898.9	25.1	997.7
Haryana	755.5	2349.8	0.1	3105.4
Himachal Pradesh	5.6	12.5	—	18.1
J and K	46.2	32.5	—	78.7
Karnataka	96.4	64.3	17.7	178.4
Kerala	264.5	76.5	—	341.0
Madhya Pradesh	580.9	1056.5	7.0	1644.4
Maharashtra	307.6	941.1	25.0	1273.7
Manipur	4.1	0.1	—	4.2
Meghalaya	11.1	0.3	—	11.4
Nagaland	4.7	Neg	—	4.7
Orissa	91.8	57.6	—	149.4
Punjab	2273.2	7077.3	0.1	9350.6
Rajasthan	58.6	1392.5	—	1451.1

1	2	3	4	5
Sikkim	1.8	—	—	1.8
Tamil Nadu	665.6	368.7	—	1034.3
Tripura	33.1	3.1	—	36.2
Uttar Pradesh	531.1	1645.2	0.3	2176.6
West Bengal	386.4	92.6	—	479.0
A and N Islands	2.9	2.9	—	5.8
Arunachal Pradesh	4.0	0.4	—	4.4
Chandigarh	0.7	1.1	—	1.8
D and N Haveli	0.2	Neg	—	0.2
Delhi	46.9	109.2	—	156.1
Goa, Daman and Diu	5.4	3.8	—	9.2
Lakshdweep	—	—	—	—
Mizoram	1.5	0.6	—	2.1
Pondicherry	1.9	0.2	—	2.1
Total	6665.7	16939.2	75.3	23680.2

Neg = Below 50 tonnes.

£ = Excludes 256.3 thousand tonnes of rice as on 1.9.86 purchased by APCSC at negotiated prices.

Nathpa Jhakri Hydro-Electric Project in Himachal Pradesh

201. SHRI BIRINDER SINGH : Will the Minister of ENERGY be pleased to state :

(a) the details of execution of Nathpa Jhakri Hydro-Electric project proposed to be built in Himachal Pradesh;

(b) the share of each State in respect of investments to be made and drawal of electricity generated from the project; and

(c) which State is to undertake the construction of the project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (c). The execution of the Nathpa Jhakri Hydro-Electric Project in Himachal Pradesh (1500 MW) is being considered as a joint venture of the Governments of India and Himachal Pradesh. The benefits from the project would be shared in proportion to the investment.

Distribution and Pricing of Molasses and Industrial Alcohol

202. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to evolve a national policy for distribution and pricing of molasses and industrial alcohol;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH) : (a) and (b). The matter is under active consideration of Government.

(c) Does not arise.

Knowhow in Power Sector offered by Canadian Firms

203. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of ENERGY be pleased to state :

(a) whether any Canadian firms have offered knowhow in the power sector; and

(b) if so, the details thereof and the decision taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). Besides proposal for taking up some power projects with bilateral assistance, Canadians have offered technical collaboration for design and manufacture of Francis type turbines and Single Phase System. No decision has been taken.

Telecommunications Mission from USA

204. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a telecommunications mission from USA visited India in September, 1986; and

(b) if so, the outcome of the discussions held ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Yes Sir.

(b) The discussions were purely of an exploratory nature. At the request of the visiting delegations, the Department of Telecommunications briefly explained the developments that have taken place since Independence and the broad outlined of the 7th Plan in the field of Telecommunications. The broad procedures including the use of competitive biddings for purchase of equipments etc. were also explained.

The visiting delegation briefly described the range of equipments and services available from U.S. sources.

There were no specific agreements etc. either proposed or signed.

[Translation]

Merger of Instrumentation Ltd. with BHEL

205. SHRI SHANTI DHARIWAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have received any memorandum against making Instrumentation Limited, Kota a subsidiary of Bharat Heavy Electricals Limited;

(b) if so, the details thereof; and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c). There have been representations from various Associations of Employees of Instrumentations Limited, supporting and protesting against the merger of Instrumentations Limited with BHEL. There is no proposal under consideration of the Government to merge Instrumentation Limited with BHEL. There is a proposal for making Instrumentation Limited a subsidiary of BHEL with a view to achieving integrated

development of both the public sector units. Due consideration will be given to the representations while taking a final decision.

[English]

Short Measuring of Petrol/Diesel

206. SHRI KAMLA PRASAD SINGH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned "the pinching petrol-pumps" appearing in the Hindustan Times of 21st September, 1986 according to which petrol pumps are cheating people by short measuring of petrol;

(b) if so, the number of petrol pumps in Delhi checked during the last six months and whether the petrol vending machines were manipulated to cheat the vehicle owners by giving short measured petrol/diesel;

(c) the details thereof as also the details of action taken against those found guilty of short-measuring oil to public; and

(d) whether there is any proposal to have a new legislation on the subject, scrapping the Rajasthan Weights and Measures Act, 1958, as extended to Delhi ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) :

(a) The attention of Government has been drawn to the news item captioned "The pinching petrol pumps."

(b) and (c). Weights and Measures Wing of the Delhi Administration conducted 750 inspections of petrol pumps during the period from 1-4-86 to 30-9-86. Out of this, 46 petrol pumps were found giving short delivery ranging from 10 ml. to 159 ml. in a measure of 5 litres.

Legal action against the offenders has been initiated by the Weights and Measures Wing of the Delhi Administration.

(d) Yes, Sir.

Business houses asked to upgrade quality

207. SHRI KAMLA PRASAD SINGH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether big business houses have been asked to upgrade the quality of their products and introduce efficiency comparable to international standards; and

(b) if so, the steps Government propose to take to ensure the same ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM) : (a) and (b). Government have been stressing the need for upgrading the quality of products by all industrial undertakings in large, medium and small scale sectors. To spread the concept of quality maintenance and to inculcate a sense of quality awareness in the minds of both producers and consumers, the month of November, 1986 is being observed as "Quality Maintenance and Improvement Month." During this month, a special campaign to achieve higher standards of quality, productivity and consumer service by all industrial undertakings, big or small, is being organised throughout the country.

Transmission and Distribution Losses

208. SHRI MULLAPPALLY RAMA-CHANDRAN : Will the Minister of ENERGY be pleased to state :

(a) the percentage of power lost during transmission and distribution during the last two years; and

(b) the states that have recorded the highest losses during transmission and distribution of power ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) The over-all transmission and distribution losses in the country during the years 1983-84 and 1984-85 were 21.28% and 21.69% respectively.

(b) According to available data, the States of Manipur and Jammu and Kashmir recorded the highest power transmission and

distribution losses during the years 1983-84 and 1984-85.

Special Telephones for Deafs

209. SHRI MANIK REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that special telephones are in use in most developed countries to help the deaf; and

(b) if so, whether such telephones are made available in India, State-wise breakup ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Yes, Sir.

(b) Yes, Sir. About 2,000 such telephones are being made available to Indian users every year. State-wise break-up is not available.

Quota of Levy Sugar to Andhra Pradesh

210. SHRI MANIK REDDY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total quantity of levy sugar released by Food Corporation of India from the Central Pool in 1984, 1985 and 1986;

(b) the allocation of levy sugar made to Andhra Pradesh during these years;

(c) whether there is any proposal to increase the quota of levy sugar to Andhra Pradesh from Central pool; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) and (b). FCI is arranging movement and delivery of allotted levy sugar in respect of 13 States and remaining 19 State Governments including Andhra Pradesh are themselves arranging lifting of allotted levy sugar from the factories,

movement and distribution thereof through the PDS. FCI is not handling the movement and distribution of levy sugar in Andhra Pradesh.

The quantity of levy sugar allotted to Andhra Pradesh during the years 1984, 1985 and 1986 is as under :—

Year	Quantity of levy sugar allotted to Andhra Pradesh (Tonnes)
1984	2,92,165.0
1985	3,07,529.0
1986 (upto October, 86)	2,47,952.0

(c) No, Sir.

(d) Does not arise.

Pending Applications for Telephone Connections in Trichur District of Kerala

211. SHRI K. MOHANDAS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of applications for telephone connections pending in the Trichur District of Kerala as on date;

(b) the period of pendency; and

(c) how long it will take to clear these applications ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) The total number of applications pending for telephone connections as on 30-9-86 is 10519.

(b) The earliest application is pending since 1978.

(c) The present waiting list is likely to be cleared during the 7th Plan, subject to availability of resources.

**Demand of Cooking Gas in Malabar
Region of Kerala**

212. SHRI K. MOHANDAS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is an increase in the demand for cooking gas in Malabar region of Kerala;

(b) the total number of connections given so far in this region; and

(c) by what time the demand is going to be fully met ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) Yes, Sir.

(b) The number of LPG (domestic) connections in Kerala, including Malabar region as on April 1, 1986 was around 3,02,220.

(c) Enrolment and release of new LPG connections is a continuous process and is made under the annual enrolment programme of the oil industry, determined by augmentation in the availability of LPG, bottling capacity, transportation arrangements and other infrastructure.

**Demand and Supply of Foodgrains etc.
to States**

213. SHRI HANNAN MOLLAH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the quantum of foodgrains, foodstuff, edible oil and kersoene oil supplied to various States this year upto date, State-wise and item-wise;

(b) the demands for those articles placed by the State Governments, State-wise and item-wise; and

(c) whether the gap between demand and supply is proposed to be filled during remaining months of the year ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) and (b). Two statements indicating the demands and allotments of rice, wheat, imported edible oils, levy sugar and kerosene during 1986 are given below.

(c) The allocation of foodgrains, imported edible oils and kerosene is made keeping in view the overall availability of stocks in the Central pool, relative needs of various States and other related factors. The public distribution system is not meant to cater to the entire requirements of the consumers but is intended to supplement the free-market availability of essential commodities.

Statement-I

State / U.T.

	Rice		Wheat	
	Demand	Allotment	Demand	Allotment
	(Jan. to Nov., 1986) ('000 tonnes)		(Jan. to Nov., 1986) ('000 tonnes)	
1	2	3	4	5
1. Andhra Pradesh	1510.0	1100.0	231.0	231.0
2. Assam	638.0	498.0	388.3	400.4
3. Bihar	550.0	275.0	1100.0	792.0

1	2	3	4	5
4. Gujarat	310.0	270.0	545.0	460.0
5. Haryana	38.5	38.5	285.1	332.0
6. Himachal Pradesh	102.3	71.5	55.0	55.0
7. Jammu and Kashmir	181.5	204.0	99.0	132.0
8. Karnataka	590.0	535.0	165.0	275.0
9. Kerala	1700.0	1510.0	370.0	385.0
10. Madhya Pradesh	345.0	275.0	490.0	550.0
11. Maharashtra	825.0	610.0	660.0	660.0
12. Manipur	51.0	48.5	25.0	22.0
13. Meghalaya	101.2	93.5	16.5	23.1
14. Nagaland	76.0	62.0	39.0	39.0
15. Orissa	210.0	168.0	254.0	253.0
16. Punjab	19.2	18.6	144.0	165.0
17. Rajasthan	22.0	22.0	660.0	630.0
18. Sikkim	47.0	47.0	2.8	2.8
19. Tamil Nadu	1100.0	650.0	330.0	330.0
20. Tripura	150.0	138.0	5.5	27.5
21. Uttar Pradesh	660.0	550.0	495.0	495.0
22. West Bengal	1650.0	1375.0	1430.0	1386.0
23. A and N Islands	12.0	12.0	8.4	8.4
24. Arunachal Pradesh	52.1	57.0	9.8	15.4
25. Chandigarh	5.5	4.0	19.8	19.8
26. D and N Haveli	1.5	1.5	0.5	0.5
27. Delhi	365.0	275.0	550.0	534.0
28. Goa, Daman and Diu	49.5	49.5	16.5	25.3
29. Lashadweep	5.5	5.5	0.1	0.1
30. Mizoram	88.0	73.0	11.5	11.5
31. Pondicherry	24.2	23.7	3.3	2.9
Total	11480.0	9052.7	8410.0	8263.6

Statement-II

State/U.T.	Edible Oil		Sugar	Kerosene
	Demand	Allotment	Allotment	Allotment
	(Nov. 85 to Oct. 86) (^{'000} tonnes)		(Jan. to Oct. 86) (^{'000} tonnes)	(Jan. to Nov. 86) (^{'000} tonnes)
1	2	3	4	5
1. Andhra Pradesh	195.0	92.4	247.9	418.3
2. Assam	3.6	2.4	94.8	187.7
3. Bihar	30.0	6.5	325.8	323.6
4. Gujarat	136.8	121.2	158.5	548.3
5. Haryana	28.8	8.0	60.2	110.5
6. Himachal Pradesh	24.0	9.3	19.8	25.3
7. Jammu and Kashmir	6.0	4.4	27.6	46.0
8. Karnataka	65.0	41.5	173.8	324.4
9. Kerala	120.0	21.7	115.8	181.5
10. Madhya Pradesh	62.0	20.2	240.2	267.0
11. Maharashtra	230.0	126.4	288.9	1043.0
12. Manipur	5.7	5.5	6.6	14.3
13. Meghalaya	7.2	4.0	6.3	11.6
14. Nagaland	12.0	4.8	4.0	7.0
15. Orissa	28.8	16.9	119.5	109.9
16. Punjab	19.2	13.9	78.2	225.5
17. Rajasthan	30.0	5.2	163.4	177.0
18. Sikkim	4.8	2.0	1.6	4.9
19. Tamil Nadu	132.0	48.7	219.6	462.6
20. Tripura	4.8	2.5	9.9	17.5
21. Uttar Pradesh	15.6	12.5	520.8	631.3
22. West Bengal	186.0	102.0	252.2	531.7

1	2	3	4	5
23. A and N Islands	0.6	0.4	2.2	2.7
24. Arunachal Pradesh	0.3	0.4	3.0	6.5
25. Chandigarh	0.7	0.7	3.4	14.6
26. D and N Haveli	0.6	0.5	0.5	2.1
27. Delhi	30.0	16.5	70.7	166.8
28. Goa, Daman and Diu	7.2	4.3	4.9	21.2
29. Lakshadweep	0.2	0.2	0.7	0.6
30. Mizoram	3.0	2.5	2.5	4.5
31. Pondicherry	6.0	4.4	2.8	10.6
Total	1439.2	702.9	3226.1	5898.6

Supply of LPG Cylinders in West Bengal

214. SHRI HANNAN MOLLAH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government of West Bengal has requested for additional LPG cylinders for consumers of the State;

(b) if so, the quantity demanded; and

(c) the steps Government have taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) Yes, Sir.

(b) 60,000 cylinders.

(c) Apart from resolution of the Industrial Relations Problems at Kalyani (Calcutta) Bottling Plant, additional supplies to the State are being made from other sources to the extent possible. Also substantial adhoc allocation of kerosene was made for October, 1986.

Setting up of Para-Xylene Plant by Private Industrial House

215. SHRI P.M. SAYEED : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that some private industrial house is setting up a plant to produce Para-xylene without obtaining industrial licence and MRTP clearance;

(b) whether a letter of intent was issued to this concern to make purified terephthalic acid from Para-xylene;

(c) whether permission was granted within a short time for import of Capital Goods and to tie up foreign collaboration for other units also to make Para-xylene and Benzene in a particular case;

(d) if so, the circumstances under which permission was granted; and

(e) whether Bharat Petroleum Corporation Ltd. in public sector was waiting for industrial licence for four years for the same purpose and if so, the reasons for showing favour to the private sector ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH) : (a) and (b). An Industrial Licence has been issued to a private sector unit for manufacture of Purified Terephthalic Acid (PTA). Para-xylene is an intermediate for manufacture of PTA. No separate industrial licence is required to manufacture of para-xylene as it is for captive consumption. However, the unit obtained MRTP clearance from the point of investment for manufacture of Para-xylene for captive consumption.

(c) and (d). Approvals for import of capital goods and for foreign collaboration for manufacture of para-xylene for captive consumption were given in accordance with the procedure prevalent at that time.

(e) M/s. Bharat Petroleum Corporation Ltd. submitted proposals for manufacture of Benzene, Toluene and Xylenes and they have been permitted to undertake manufacture of Benzene and Toluene for the present.

Coal Output

216. SHRI GURUDAS KAMAT : Will the Minister of ENERGY be pleased to state :

(a) whether coal output in India is far below the international standard;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to increase the coal output and to bring it at par with other developing countries in the world ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) India is the sixth largest coal producing country in the world and is, by and large, able to meet the requirements of its consuming sectors.

(b) and (c). From the present level of production of 154.24 m.t. (1985-86) it is proposed to go up to 226 m.t. by the end of the Seventh Plan to meet the growing energy needs of the country.

Steps to increase coal production include opening of new mines, infrastructure of better technologies, development of infrastructure facilities, better utilisation of machinery and improvement in management, and labour relations etc.

Measures taken to stabilise prices of essential commodities

217. SHRI V. SOBHANA-DREESWARA RAO :
SHRI SHRIHARI RAO :
SHRI VIJAY N. PATIL :
SHRI MAHENDRA SINGH :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the retail prices of the essential commodities have gone up since the presentation of the Fourth Pay Commission Report for the Central Government employees; and

(b) if so, the details in this regard and the measures taken by Government to stabilise the prices of the essential commodities ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) Retail prices of some items have increased, some have declined and some have remained steady in selected centres since the presentation of the Fourth Pay Commission Report for the Central Government Employees in the last week of June, 1986.

(b) A statement shows the retail prices of selected commodities at selected centres in the last week of June, 1986 and in the week-ending 9th October, 1986 is given below.

The main thrust of Government policy in order to check undue price rise is to increase the production of various essential commodities, particularly those which are in short supply. Imports of certain commodities like edible oils and kerosene are made in order to augment domestic availability. Exports of several essential commodities are either banned or regulated. The Public Distribution System through which essential commodities like foodgrains

sugar, imported edible oils etc. are supplied to common people, is being strengthened and expanded. Rice and wheat are supplied at cheaper prices in the tribal areas and under National Rural Employment Programme and Rural Landless Employment Guarantee Programme. The State Governments have been urged from time to time to keep a strict watch on the prices and availability of essential commodities and to take prompt action against those who are indulging in malpractices by enforcing various provisions of the Essential Commodities Act and similar legislations strictly.

Statement

Retail Prices of Selected Commodities at selected centres in the last week of June, 1986 and week ending 9.10.86

Commodity	Unit	Bombay		Madras		Delhi	
		Last week of June, 1986	Week ending 9.10.86	Last week of June, 1986	Week ending 9.10.86	Last week of June, 1986	Week ending 9.10.86
1	2	3	4	5	6	7	8
Rice (Coarse)	Rs. per kg.	4.00	4.00	3.40	3.60	4.50	4.50
Wheat	..	2.50	2.60	2.60	2.50	2.30	2.30
Jowar	..	2.70	2.60	2.00	2.10	2.50	2.50
Bajra	..	3.30	3.30	2.10	2.00	2.60	2.80
Maize	..	3.00	N.Q.	2.80	2.80	2.60	2.60
Gram	..	6.60	6.50	6.50	5.00	5.70	5.25
Arhar Dal	..	6.20	8.50	8.00	9.00	6.00	7.50
Moong Dal	..	7.40	6.60	6.60	6.40	7.50	7.00
Masoor Dal	..	7.40	7.40	6.80	6.80	6.30	7.00
Urad Dal	..	8.40	8.40	6.60	7.20	7.80	8.20
Gram Dal	..	6.80	6.80	5.50	5.50	6.00	5.70
Groundnut Oil	..	18.00	27.00	20.00	25.00	22.00	N.A.
Gingelly Oil	..	20.00	24.00	18.50	21.00	21.00	24.00
Mustard Oil	..	20.00	22.00	20.00	23.00	16.00	19.00

1	2	3	4	5	6	7	8
Coconut Oil	„	28.00	32.00	26.00	35.00	31.00	36.00
Vanaspati	Rs. per kg.	21.00	21.00	21.00	22.0	20.00	20.00
Sugar	„	6.40	6.20	5.60	5.80	7.00	7.00
Common Salt	„	1.00	1.00	0.60	0.60	0.60	0.60
Potatoes	„	4.00	4.50	4.50	3.00	4.00	5.00
Onions	„	1.50	3.00	1.50	2.30	1.20	3.50
Milk (Buffalo)	Rs. per litre	7.50	7.50	5.00	5.00	5.00	5.00
Mutton	Rs. per kg.	30.00	30.00	34.00	34.00	28.00	28.00
Red Chillies	„	12.00	12.00	10.00	8.50	22.00	18.00
Long Cloth	Rs. per metre	12.50	12.00	10.40	10.40	N.Q.	15.65

N.Q.—Not Quoted.

N.A.—Not available.

Bilateral Assistance for Talcher Super Thermal Power Project

218. SHRI S.M. GURADDI : Will the Minister of ENERGY be pleased to state :

(a) whether the National Thermal Power Corporation is exploring the possibility of bilateral foreign assistance for the proposed Talcher Super Thermal Power Project;

(b) whether the World Bank has also approached for financial assistance and if so, the outcome thereof;

(c) whether despite serious financial constraints, the corporation has decided to take up more projects in the Seventh Five Year Plan; and

(d) whether any external financial sources have been found for financing these projects ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE

MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). Yes, Sir; the project proposal is under appraisal with the World Bank for financial assistance.

(c) and (d). Apart from the projects which are already approved for execution by the National Thermal Power Corporation (NTPC), the Corporation proposes to take up expansion of existing/approved projects and setting up of new projects for benefits during the Eighth Plan period. The possibility of funding these projects through external sources to the extent necessary would be explored after their feasibility is established.

De-reservation of Zip Fasteners Industry

219. SHRI KAMLA PRASAD SINGH ; Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news-item captioned "50 p.c. Zip fasteners imported illegally" appearing in Hindustan Times of 26 August,

1986 according to which a study prepared by DGTD has recommended for de-reservation of zip fasteners industry since reserving it for the small scale industry is only leading to outgo of precious foreign exchange for imports;

(b) if so, whether Government have taken a decision in the matter; and

(c) the number of other industries in the small scale identified which lead to outgo of foreign exchange ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :
(a) Government has seen the report.

(b) With effect from 30th May, 1986, the industry "Zip Fasteners—Metallic and Non-metallic in the case of integrated plants manufacturing all components" has been taken out of the purview of reservation for small scale sector. However, this notification has been challenged in the High Court of Bombay and the matter is sub judice.

(c) Outgo of foreign exchange is not dependent on whether the particular industrial activity is reserved for small scale sector or otherwise. It depends on the nature and scope of the industrial activity, indigenous availability of the required raw materials/components, etc.

Increase in Ceiling on Production Limit of Colgate Toothpaste and Powder

220. SHRI KAMLA PRASAD SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Colgate India Ltd. has introduced Flouriguard toothpaste and small pack of 15 gm. simultaneously increasing the supply of Colgate Toothpaste and Powder in Delhi; and

(b) if so, whether Government have increased the ceiling on production limit of Colgate Toothpaste and Powder ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL

DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) M/s Colgate Palmolive (India) Limited have recently started marketing in Delhi Flouriguard toothpaste and 15 gram packs also. There is no information as to whether supply of toothpaste and tooth powder has been augmented in Delhi.

(b) No, Sir.

Supply of Wheat to Licensed Flour Mills by FCI

221. SHRI K. RAMAMURTHY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total quantity of wheat sold by the Food Corporation of India to the licensed flour mills during the years 1983-84, 1984-85, 1985-86 and total amount realised from them, State-wise;

(b) whether Food Corporation of India is still selling wheat to flour mills and if so, the price at which wheat is being sold to them;

(c) whether any ceiling on quantity has been fixed within which a flour mill could purchase wheat from FCI or any guidelines have been prescribed for the FCI in this regard; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) A statement indicating the quantities of wheat sold by FCI to the licensed roller flour mills in various States and the amount realised therefrom during 1983-84, 1984-85 and 1985-86 is given below.

(b) The roller flour mills are now free to obtain their requirement of wheat from any source. In case they obtain it from FCI, at present, it is being supplied to them @ Rs. 205 per quintal for A and B categories of wheat and at Rs. 200 per quintal for C and D categories.

(c) and (d). There is now no ceiling on the roller flour mills from the Corporation, the quantities which can be purchased by

Statement

Quantity of wheat sold by the Food Corporation of India to the licensed roller flour mills and amount realised from them statewise during the years 1983-84, 1984-85 and 1985-86

S.No.	Name of the State/ U.Ts	1983-84		1984-85		1985-86	
		Quantity M.Ts.	Amount realised Rs./ Lakhs	Quantity M.Ts.	Amount realised Rs./ Lakhs	Quantity M.Ts.	Amount realised Rs./ Lakhs
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	94732	1943.26	170164	2992.44	328721	5778.85
2.	Assam	116803	2200.15	130560	2363.29	144414	3875.47
3.	Bihar	171326	3520.14	231145	4011.61	370283	6522.54
4.	Delhi	265778	5492.81	280243	5033.10	359946	6331.49
5.	Gujarat	82666	1704.55	154264	2767.40	250091	4390.47
6.	Haryana	38401	783.43	59148	1021.66	101967	1800.33
7.	Himachal Pradesh	12177	249.74	13165	227.56	27304	479.82
8.	Jammu and Kashmir	75462	1561.74	106917	1923.40	137518	2418.29
9.	Karnataka	265110	5476.53	347814	6349.03	484118	8485.36
10.	Kerala	47303	977.63	68393	1249.35	97018	1689.65
11.	Madhya Pradesh	41464	864.21	26089	589.38	59730	1060.59
12.	Maharashtra	391482	8118.76	497633	8914.31	755987	13274.18
13.	Orissa	70643	1455.50	111525	1941.69	214362	3755.99
14.	Punjab	41846	842.65	94491	1544.74	193389	3456.51
15.	Rajasthan	9465	193.55	21398	376.92	33238	582.03
16.	Tamil Nadu	398805	8280.38	572702	10465.59	697508	12243.88
17.	Uttar Pradesh	179361	3673.65	316818	5570.52	623789	10996.04
18.	West Bengal	403574	8349.10	436743	7836.51	583310	10229.79
19.	N.E.F. (Meghalaya, Nagaland, Tripura, Manipur, Mizoram)	28285	586.25	36803	656.01	49619	863.16
Total		2734683	56284.03	3676015	65834.51	5512312	98234.44